

Office of the Chief Judicial Magistrate,
Paschim Medinipur

Order No 122 Dated 26/8/21

The Holiday Roster in respect of the Judicial Magistrates under the establishment of the Chief Judicial Magistrate's Court, Paschim Medinipur for the month of September 2021 is arranged in the following way. No adjourned old cases shall be put up before the magistrate concerned on such dates excepting for the purpose of accepting of the bail bond as per order of the Hon'ble Court and the Ld Sessions Judge, Paschim Medinipur.

The Holiday Remand File shall be put up before the Ld Magistrate in their Ejlash on the specific dates on 12.00 noon. It will be subjected to changes in case of urgency as per the convenience of the officer.

Ld Judicial Magistrate 1st Court to hold the remand file in case of unforeseen holiday/holidays.

The Bench Clerk of the concerned courts are directed to make arrangement so that the Ejlash remains open on the following dates

Name of the Court	September, 2021
Judicial Magistrate 1 st Court, Paschim Medinipur	19-09-2021
Judicial Magistrate 2 nd Court, Paschim Medinipur	05-09-2021
Judicial Magistrate 3 rd Court, Paschim Medinipur	26-09-2021
Judicial Magistrate 4 th Court, Paschim Medinipur	25-09-2021
Judicial Magistrate 5 th Court, Paschim Medinipur	11-09-2021
Judicial Magistrate 6 th Court, Paschim Medinipur	12-09-2021

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Paschim Medinipur

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Memo No 827 dt 26/8/21

Copy forwarded to:

1. The Judge-in-charge, Nazerath Dept, Paschim Medinipur
2. The Judicial Magistrate 1st/2nd/3rd/4th/5th/6th Court Paschim Medinipur
3. The A.P.P Paschim Medinipur
4. G.R.O Paschim Medinipur
5. The Secretary, Criminal Bar Association.

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